

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAGAR POWER (NEERUKATTE) PRIVATE LIMITED Date of Commencement of Liquidation: 04-11-2022; List of Stakeholders as on Date: 23-03-2023; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	355225905	2	3375439921				Annexure 3
4	Unsecured financial creditors	1	81723000	1	81723000				Annexure 4
5	Operational creditors (Workmen)	16	8028915	16	8028915				Annexure 5
6	Operational creditors (Employees)	6	4672397	5	4672397				Annexure 6
7	Operational creditors (Government Dues)	4	6499311	4	6499311				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	14280303	2	14280303				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		31	470429831	30	3490643847				